

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 155 of 2013 &**  
**IA. Nos. 223 of 2013 & 40 of 2014**

**Dated : 17<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Indian Hotels Co. Ltd & Anr. ... Appellant(s)**

**Versus**

**Maharashtra Electricity  
Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Ms. Perna Priyadarshini

Counsel for the Respondent(s) : Mr. Harinder Toor  
Mr. Ganesh Kamath  
Mr. Rajendra Dubal  
Mr. Rajendra Patsute for R.2

**ORDER**

Mr. Sitesh Mukherjee, the learned counsel for the Appellant has finished his arguments.

Post the matter for reply arguments of Mr. Harinder Toor on

**09.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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